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HIGH COURT OF JUDICATURE FOR RAJASTHAN
BENCH AT JAIPUR

D.B. Special Appeal (Writ) No. 834/2019

Deepak Singh S/o Late Shri Surajbhan Singh

----Appellant

Versus

The State Of Rajasthan

----Respondent



Appellant(s) : Mr. Satish Khandelwal

HON'BLE MR. JUSTICE MOHAMMAD RAFIQ
HON'BLE MR. JUSTICE NARENDRA SINGH DHADDHA

Order

01/07/2019

Issue notice to the respondents. Rule is made returnable by six weeks. Notices be given 'dasti' for service.

In the meanwhile, operation and effect of the order dated 24.05.2019 of learned Single Judge in S.B. Civil Writ petition no.3926/2019 shall remain stayed.

(NARENDRA SINGH DHADDHA),J

(MOHAMMAD RAFIQ),J

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सत्यमेव जयते